

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 187/TT/2011

Date: 3.9.2013

To,
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for combined elements under common scheme for 765 kV Pooling Stations and Network for NR, Import by NR from ER and Common Scheme for Network for WR and Import by WR from ER and from NER/SR/WR via ER in Northern Region for tariff block 2009-14

Sir,

I am directed to refer to PGCIL affidavit dated 1.8.2013 on the aforementioned petition and to request you to submit the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 24.9.2013:-

Management/ Auditor's certificates along with Form-6 for the following assets

Name of the Assets	Actual DOCO
Asset-5(a) : One no. 400 kV Line bay at Biharshariff S/S with 50 MVAR Reactor and one no. 400 kV Line bay at Sasaram with 400 kV Biharshariff – Sasaram CKT III	1.2.2012
Asset-5(b) : One no. 400 kV Line bay at Biharshariff S/S with 50 MVAR Reactor associated with 400 kV S/C Biharshariff – Gaya TL	1.2.2012
Asset-5(c) : One no. 400 kV Line bay at Sasaram S/S associated with 400 kV S/C Sasaram-Ballia TL	1.3.2012
Asset-5(d) : 2x50 MVAR Bus Reactor at Sasaram	1.4.2012

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)